

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 3846/2019

NAGAR NIGAM LUCKNOW

Petitioner(s)

VERSUS

PREM KUMAR & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.9457/2019-CONDONATION OF DELAY IN FILING and IA No.9463/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.9460/2019-EXEMPTION FROM FILING O.T.)

Date : 02-07-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mukesh Verma, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Mr. Vaibhav Tandon, Adv.
Mr. Shakil Ahmed Syed, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for respondent No.1 submits that respondent No.1 has expired recently. He further submits that he will provide details of the legal representatives of deceased respondent No.1 to Ld. Counsel for the petitioner. Ld. Counsel for the petitioner to take appropriate steps in respect of deceased respondent No.1 within four weeks.

Ld. Counsel for the petitioner to take fresh steps alongwith fresh and complete address of respondent No.2 within two weeks.

List again on 30.9.2019.

ANIL LAXMAN PANSARE
Registrar